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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP NO.778/2012
OA 1215/2001
MA 72/2013**

NEW DELHI THIS THE 8TH DAY OF MAY, 2013

**HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)
HON'BLE MR. A.K. BHARDWAJ, MEMBER (J)**

1. Sh. Chhail Bihari
S/o Sh. Lallu Ram
A-19, Nehru Vihar,
Near Timarpur, Delhi-110054.
2. Sh. Ashok Kumar Yadav
S/o Sh. Ram Swaroop Yadav
R/o Gali No.18, House No.413,
Gopalpur, Delhi-110009.
3. Sh. Riyaz Baboo
S/o Sh. Abdul Latiff,
665, CP Mission Compound,
Near Kanpur Railway Line,
Gwalior Road, Jhansi (U.P.)

...Applicants

(Applicant in person)

VERSUS

Union of India through

1. Sh. Alok Johri
General Manager,
North-Central Railway (Hqr.)
Subedarganj, Allahabad (U.P.)
2. Sh. R.C. Jat
Secretary, Railway Board,
Rail Bhawan, New Delhi.
3. Sh. Shivendra Mohan
The Chief Workshop Manager,
North-Central Railway, Jhansi.

...Respondents

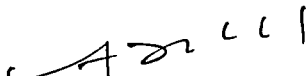
(By Advocate: Shri R.L. Dhawan)


ORDER (ORAL)

MRS. MANJULIKA GAUTAM, MEMBER (A):

Counsel for respondents states that in compliance of the order of
this Tribunal dated 03.06.2002, appointment letters have been issued for

three applicants and fourth applicant has since passed away. The appointment letters are taken on record and in view of the same, nothing survives in the petition. CP is accordingly closed. Notices are discharged. If, however, any grievance still remains, the applicants shall be at liberty to seek remedy through appropriate proceedings.


(A.K. Bhardwaj)
Member (J)


(Manjulika Gautam)
Member (A)

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